

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: February 24, 2007

No. 39 /DR(S)/2007

The Court's Notification No. 27/DR(S)/2007 dated 9.2.2007 regarding posting of Sri **Shamsher Khan**, Chief Judicial Magistrate, Gautambudh Nagar as Civil Judge, Senior Division, Gautambudh Nagar is hereby cancelled.

No. 40 /DR(S)/2007

The Court's Notification No. 28/DR(S)/2007 dated 9.2.2007 regarding posting of Sri **Ashok Kumar Singh-V**, Civil Judge, Senior Division, Gautambudh Nagar as Chief Judicial Magistrate, Gautambudh Nagar is hereby cancelled.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 54 /DR(S)/2007 Dated: Allahabad : February 24, 2007

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Gautambudh Nagar. (Information available on E-mail).
8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Gautambudh Nagar. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

**(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)**